

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
DWARKADHIS PROJECTS PRIVATE LIMITED**

| RELEVANT PARTICULARS |                                                                                                                                       |                                                                                                                                                                                                     |
|----------------------|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 01                   | Name of corporate debtor                                                                                                              | DWARKADHIS PROJECTS PRIVATE LIMITED                                                                                                                                                                 |
| 02                   | Date of incorporation of corporate debtor                                                                                             | 10/11/2005                                                                                                                                                                                          |
| 03                   | Authority under which corporate debtor is incorporated / registered                                                                   | Registrar of Companies, Delhi                                                                                                                                                                       |
| 04                   | Corporate Identity Number of corporate debtor                                                                                         | U45201DL2005PTC142439                                                                                                                                                                               |
| 05                   | Address of the registered office and principal office (if any) of corporate debtor                                                    | <b>Registered Office:</b> 711, 7th Floor Pearl Omaxe, Plot No. B1, Netaji Subash Place, West Delhi, Delhi 110034.<br><br><b>Principal Office:</b> Building No. 433 Sector-31 Gurgaon 122003 Haryana |
| 06                   | Insolvency commencement date in respect of corporate debtor                                                                           | Vide Order dated 06/06/2022 vide CP NO. (IB) – 369 (ND)2019. Order received on 6 <sup>th</sup> June, 2022                                                                                           |
| 07                   | Estimated date of closure of insolvency resolution process                                                                            | 3 <sup>rd</sup> December, 2022                                                                                                                                                                      |
| 08                   | Name and registration number of the insolvency professional acting as interim resolution professional                                 | <b>PRABHJIT SINGH SONI</b><br><b>Registration Number:</b><br>IBBI/IPA-003/IP-N00377-C01/2017-2018/10143<br>(Earlier: IBBI/IPA-002/IP-N00065/2017-18/10143)                                          |
| 09                   | Address and e-mail of the interim resolution professional, as registered with the Board                                               | GG-I/144/C, Vikas Puri, Near PVR Cinema, New Delhi 110018<br>Email Id: psgurleensoni@gmail.com                                                                                                      |
| 10.                  | Address and e-mail to be used for correspondence with the interim resolution professional                                             | GG-I/144/C, Vikas Puri, Near PVR Cinema, New Delhi 110018<br>Email Id:<br>IRPDWARKADHIS@GMAIL.COM                                                                                                   |
| 11.                  | Last date for submission of claims                                                                                                    | 20/06/2022                                                                                                                                                                                          |
| 12.                  | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional  | Name the class(es): - HOME BUYERS                                                                                                                                                                   |
| 13.                  | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | <b>1. Rajeev Ranjan Singh</b><br>IBBI/IPA-002/IP-N00707/2018-2019/12418<br><br><b>2. Mr. Anshul Gupta</b><br>IBBI/IPA-002/IP-N00310/2017-2018/10899                                                 |



|     |                                                                                          |                                                                                                                                                |
|-----|------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------------|
|     |                                                                                          | 3. Mr. Ashwani Kumar Gupta<br>IBBI/IPA-001/IP-P00626/2017-<br>2018/11082                                                                       |
| 14. | (a) Relevant Forms and<br>(b) Details of authorized<br>representatives are available at: | Web link:....<br><a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Physical Address: as given in S.No. 13 |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the DWARKADHIS PROJECTS PRIVATE LIMITED on 06/06/2022 vide CP NO. (IB) – 369/(ND)/2019.

The creditors of DWARKADHIS PROJECTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 20/06/2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

**The financial creditors shall submit their claims with proof by electronic means only.** All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class-Home Buyers class, as listed against the entry No. 12, shall indicate its choice of Authorised Representative from among three insolvency professionals listed against entry No.13 to act as Authorised Representative of the Home Buyers Class in Form CA.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date: 07/06/2022  
Place: New Delhi



PRABHJIT SINGH SONI

IBBI/PA-003/IP-N00377-C01/2017-2018/10143

Earlier: IBBI/PA-002/IP-N00065/2017-18/10143)

Published in  
Financial Express 7/6/22  
Jansatta 7/6/22

## New Delhi

जनसत्ता संवाददाता  
नई दिल्ली, 6 जून।

दिल्ली में सोमवार को कोरोना वायरस संक्रमण के 247 नए मामले सामने आए तथा दैनिक संक्रमण दर 3.47 फीसद दर्ज की गई। हालांकि, पिछले एक दिन में कोविड-19 से किसी मरीज की मौत नहीं हुई।

स्वास्थ्य विभाग के मुताबिक, पिछले दिन दिल्ली में कोविड-19 के लिए केवल 7128 नमूनों की जांच की गई, जिनमें से 3.47 फीसद में संक्रमण पाया गया। आंकड़ों के अनुसार, 12 मई के बाद से यह उच्चतम संक्रमण दर है। इन नए मामलों के सामने आने के साथ ही दिल्ली में कोरोना महामारी के कुल मामलों की संख्या बढ़कर 19,08,977 हो गई, जबकि इससे मरने वालों की संख्या 26,212 पर ही स्थिर रही।

जनसत्ता संवाददाता  
ग्रेटर नोएडा, 6 जून।

अवैध अतिक्रमण के खिलाफ ग्रेटर नोएडा प्राधिकरण की कार्रवाई जारी है। प्राधिकरण ने बिसरख व पतवाड़ी में 33,000 वर्गमीटर जमीन पर हुए अवैध कब्जे को दहा दिया। इस जमीन पर अवैध कालोनी बसाई जा रही थी। इस जमीन की कीमत करीब 65 करोड़ रुपए आकी गई है।

प्राधिकरण के उप महाप्रबंधक के आर वर्मा, एसीपी योगेंद्र सिंह, वरिष्ठ प्रबंधक एनके जैन, प्रबंधक चेतन सिंह, इंस्पेक्टर बिसरख उमेश बहादुर सिंह, प्राधिकरण के पुलिस निरीक्षक अजय कुमार समेत कई अधिकारियों की टीम पुलिस बल के साथ सुबह 10 बजे बिसरख पहुंची। खसरा संख्या-1, 209, 210 और 211 में

18500 वर्ग मीटर जमीन पर अवैध अतिक्रमण किया। यह भूमि प्राधिकरण के क्षेत्र में है। इसके अलावा बिसरख संख्या 105 और पतवाड़ी के खसरा 60 से 16500 वर्ग मीटर जमीन से हटा गया।



यह प्राधिकरण की जमीन है। प्राधिकरण व पांच जेसीबी से करीब तक कार्रवाई के बाद 33 मीटर जमीन को अवैध मुक्त कराया। इसकी कीमत 65 करोड़ रुपए आकी। प्राधिकरण के सी

मंडलायुक्त सुरेंद्र सिंह ने चेतावनी प्राधिकरण के अधिग्रहीत या अधि में किसी भी व्यक्ति ने अवैध कोशिश की तो उसके खिलाफ सख्त कार्रवाई की जाएगी।

| FORM A<br>PUBLIC ANNOUNCEMENT<br>(Under Regulation 6 of the Insolvency and Bankruptcy Board of India<br>(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)<br>FOR THE ATTENTION OF THE CREDITORS OF<br>DWARKADHIS PROJECTS PRIVATE LIMITED<br>RELEVANT PARTICULARS |                                                                                                                                                                                                        |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1. Name of corporate debtor                                                                                                                                                                                                                                                              | DWARKADHIS PROJECTS PRIVATE LIMITED                                                                                                                                                                    |
| 2. Date of incorporation of corporate debtor                                                                                                                                                                                                                                             | 10/11/2005                                                                                                                                                                                             |
| 3. Authority under which corporate debtor is incorporated / registered                                                                                                                                                                                                                   | Registrar of Companies, Delhi                                                                                                                                                                          |
| 4. Corporate Identity No. of corporate debtor                                                                                                                                                                                                                                            | U45201DL2005PTC142439                                                                                                                                                                                  |
| 5. Address of the registered office and principal office (if any) of corporate debtor                                                                                                                                                                                                    | Registered Office: 711, 7 <sup>th</sup> Floor Pearl Omaze, Plot No. B1, Netaji Subash Place, Delhi-110034.<br>Principal Office: Building No. 433 Sector-31 Gurgaon 122003 Haryana                      |
| 6. Insolvency commencement date in respect of corporate debtor                                                                                                                                                                                                                           | Vide Order dated 06/06/2022 vide CP NO. (IB) - 369 (ND)/2019. Order received on 6 <sup>th</sup> June, 2022                                                                                             |
| 7. Estimated date of closure of insolvency resolution process                                                                                                                                                                                                                            | 3 <sup>rd</sup> December, 2022                                                                                                                                                                         |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                                                                                                                                                                 | PRABHJIT SINGH SONI<br>Registration Number: IBBI/PA-003/IP-N00377-C01/2017-2018/10143 (Earlier: IBBI/PA-002/IP-N00065/2017-18/10143)                                                                   |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board                                                                                                                                                                                               | GG-1/144/C, Vikas Puri, Near PVR Cinema, New Delhi 110018<br>Email Id: psgurleensonsoni@gmail.com                                                                                                      |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional                                                                                                                                                                                            | GG-1/144/C, Vikas Puri, Near PVR Cinema, New Delhi 110018<br>Email Id: irpdwarkadhis@gmail.com                                                                                                         |
| 11. Last date for submission of claims                                                                                                                                                                                                                                                   | 20/06/2022                                                                                                                                                                                             |
| 12. Classes of creditors, if any, under clause (b) of sub-section(6A) of section 21, ascertained by the interim resolution professional                                                                                                                                                  | Name the class(es): - HOME BUYERS                                                                                                                                                                      |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)                                                                                                                                                | 1. Rajeev Ranjan Singh<br>IBBI/PA-002/IP-N00707/2018-2019/12418<br>2. Mr. Anshul Gupta<br>IBBI/PA-002/IP-N00310/2017-2018/10899<br>3. Mr. Ashwani Kumar Gupta<br>IBBI/PA-001/IP-P00626/2017-2018/11082 |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:                                                                                                                                                                                                   | Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a><br>Physical Address: as given in S.No. 13                                                                |

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a Corporate Insolvency Resolution Process of the DWARKADHIS PROJECTS PRIVATE LIMITED on 06/06/2022 vide CP NO. (IB) - 369/(ND)/2019.

The creditors of DWARKADHIS PROJECTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 20/06/2022 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class-Home Buyers class, as listed against the entry No. 12, shall indicate its choice of Authorised Representative from among three insolvency professionals listed against entry No. 13 to act as Authorised Representative of the Home Buyers Class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-  
PRABHJIT SINGH SONI  
IBBI/PA-003/IP-N00377-C01/2017-2018/10143  
(Earlier: IBBI/PA-002/IP-N00065/2017-18/10143)

Date : 07/06/2022  
Place: New Delhi

## तकनीकी खराबी से मेट्रो की लाइन पर सेवाएं रहीं प्रभावित

जनसत्ता संवाददाता  
नई दिल्ली, 6 जून।

दिल्ली दिल्ली मेट्रो रेल निगम (डीएमआरसी) ने बताया कि मेट्रो के ब्लू लाइन गलियारे पर सोमवार को तकनीकी खराबी के कारण सेवाएं प्रभावित रहीं। ब्लू लाइन दिल्ली में द्वारका सेक्टर-21 और उत्तर प्रदेश में नोएडा इलेक्ट्रॉनिक सिटी तथा गाजियाबाद में वैशाली को जोड़ती है। डीएमआरसी ने ट्वीट किया -द्वारका सेक्टर-21 और नोएडा



इलेक्ट्रॉनिक सिटी-बीच ब्लू लाइन को विलंब। अन्य सभी सेवाएं सामान्य। स्टेशन पर (ओवरहेड) खराबी के ब्लू लाइन प्रभावित हुए एक सूत्र ने बताया कि सामान्य से धीमी चला रही हैं। वैशाली लाइन यमुना बैंक में मुख्य ब्लू लाइन जाती है।

## नियुक्तियां



**नीटी मुंबई**  
राष्ट्रीय औद्योगिक इंजीनियरी  
(शिक्षा मंत्रालय, भारत सरकार)

विज्ञापन संख्या: नीटी / 2022 / प्रशा. / 2

## निरंतर विज्ञापन - मिशन मोड भर्ती अभियान

विशेषज्ञता के विभिन्न क्षेत्रों में सहायक प्राध्यापक (लेक्चरर) स्तर के संकाय पदों के लिए नियमित एवं संविदा आधारित योग्य उम्मीदवारों से आवेदन आमंत्रित है. ऑनलाइन अन्य विवरणों के लिए कृपया नीटी की वेबसाइट देखें [https://www.nitie.ac.in/faculty\\_recruitment](https://www.nitie.ac.in/faculty_recruitment) आरक्षण भारत सरकार के नियमानुसार होगा.